CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 557/2017 O.A. No. 776/2017

New Delhi, this the 29th day of August, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

Ram Saroop S/o Sh. Shali Ram, Aged about 62 years R/o Village & Post Office Gahlian, Tika Pantehar, Tehsil & Distt. Kangra-176 029 (Himachal Pradesh)

...Petitioner

(By Advocate: Shri Ramesh Shukla for Shri R.K. Shukla)

Versus

- Shri M.C. Chauhan,
 General Manager,
 Northern Railway HQ,
 Baroda House, New Delhi.
- Shri Arun Arora,
 Divisional Railway Manager,
 Northern Railway,
 State Entry Road, Paharganj,
 New Delhi.
- 3. Shri S. Verma, Chief Admn. Officer (Const.) Northern Railway, Kashmere Gate, Delhi.
- 4. Shri Mona Srivastav,
 Dy. Chief Engineer (Const.)
 Northern Railways, Tilak
 New Delhi.

...Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter is taken up for hearing, learned counsel for the petitioner, having noticed that he has not filed any proof that the orders dated 07.03.2017 in O.A. No.776/2017 was actually served on the respondents, seeks to withdraw the CP with liberty to file a better CP after service of the orders of this Tribunal on the respondents.

2. Accordingly, the C.P. is dismissed as withdrawn with liberty as aforesaid.

(Nita Chowdhury) Member (A) (V. Ajay Kumar) Member (J)

/Jyoti /